

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA

UNSTARRED QUESTION NO.3631
TO BE ANSWERED ON DECEMBER 07, 2016
CREDIT LINKED SUBSIDY SCHEME

No. 3631 SHRI ANTO ANTONY:

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) the details of the Credit Linked Subsidy Scheme (CLSS) under the Pradhan Mantri Awas Yojana (PMAY);

(b) whether the Government has any record regarding the financial assistance granted under the CLSS for the last two years;

(c) if so, the details thereof, State-wise;

(d) whether there is any proposal to enhance the financial assistance under the CLSS; and

(e) if so, the details and the response of the Government thereto?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING & URBAN
POVERTY ALLEVIATION

(RAO INDERJIT SINGH)

(a) to (c): Government has launched the Pradhan Mantri Awas Yojana - Housing for All (Urban) mission on 25.06.2015. Under Credit Linked Subsidy Scheme (CLSS), one of the components of the mission, the beneficiaries of Economic Weaker Section having household annual income upto Rs. 3.00 lakh and Lower Income

Contd...2..

Group having household annual income between Rs. 3.00 lakh and upto Rs. 6.00 lakh subject to their being otherwise eligible under the scheme, can avail of interest subsidy at the rate of 6.5% on the housing loans upto Rs. 6.00 lakh from Banks, Housing Finance Companies (HFCs) and other such institutions for a tenure of 15 years or actual tenure of loan whichever is earlier, for acquisition, construction and extension of house. The Net Present Value (NPV) of the interest subsidy will be calculated at a discount rate of 9%.

The carpet area of houses being constructed or enhanced under this component of the mission should be upto 30 square meters and 60 square meters for EWS and LIG, respectively in order to avail of this credit linked subsidy. The beneficiary, at his/her discretion, can build a house of larger area, but interest subvention would be limited to first Rs. 6 lakh only.

The details of subsidy disbursed under CLSS, State-wise, are Annexed.

(d) & (e): No such proposal is under consideration.

Annexure referred in reply to LSUQ-3631

PRADHAN MANTRI AWAS YOJANA (URBAN) : HOUSING FOR ALL MISSION :: CREDIT LINKED SUBSIDY SCHEME ::			
STATE WISE CLAIM STATUS (up to 30 November, 2016)			
Sl.	Name of State /UT	No. of Beneficiary Households	Subsidy Amount disbursed by PLIs to beneficiaries (in Rs.Lakhs)
1	Andaman and Nicobar Islands	-	0.00
2	Andhra Pradesh	127	227.29
3	Arunachal Pradesh	-	0.00
4	Assam	5	9.01
5	Bihar	52	85.55
6	Chandigarh	4	8.24
7	Chhattisgarh	392	414.23
8	Dadra and Nagar Haveli	7	15.02
9	Daman and Diu	-	0.00
10	Delhi	98	148.49
11	Goa	5	10.86
12	Gujarat	6572	12267.85
13	Haryana	134	260.76
14	Himachal Pradesh	11	15.24
15	Jammu and Kashmir	8	9.72
16	Jharkhand	28	41.24
17	Karnataka	474	851.27
18	Kerala	142	242.22
19	Lakshadweep	-	0.00
20	Madhya Pradesh	879	1419.43
21	Maharashtra	3357	6741.78
22	Manipur	22	30.38
23	Meghalaya	7	9.39
24	Mizoram	23	20.43
25	Nagaland	-	0.00
26	Odisha	82	24.95
27	Puducherry	10	19.68
28	Punjab	94	178.59
29	Rajasthan	820	818.70
30	Sikkim	1	1.82
31	Tamil Nadu	879	1418.59
32	Telangana	259	502.03
33	Tripura	4	7.85
34	Uttar Pradesh	558	985.22
35	Uttarakhand	33	57.52
36	West Bengal	204	370.38
Total		15291	27213.75